

1590

Declaration of Assets and Liabilities

Year 2022

1, OBJETA 3715 son/daughter/wife of Ego TRA YHIG

Details of movable assets

myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given) मांजनी देवी मनीया कपारी लाभली क्षेत्र राइल हुगा Dependant-2 Name Dependant-3 Dependant-1 Description Self Spouse Sr. Etc. Name Name(S) Name No. (i) Cash 4000/-108998/ 9000/-5145 व्यर (ii) Deposits in 5145 647 20001-Banks, Financial 2000/-Institutions And मंमली NIL NIL NIL SBI-R.D Non-Banking Financial मंत्रकी Companies (iii) Bonds, Debentures and NIL NIL NIL NIL NIL Shares in companies (iv) Other financial LIC institutions, 5500 NSS, Postal NIL NIL NIL NIL Savings, LIC सालाना Policies, etc हीनी मोटर Motor Vehicles (v) NIC NIL साईक्रिम NIL NIL (details of make, etc.) पेशनप्रो स्रोना Jewellery (give (vi) 300114 details of NIC NIL NIL VIL 15,0000/weight and value) Other assets, (vii) NIL NIL such as values NIL NIL NIL of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

and M2/ FA/12

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2 tent	hir	NIC	NIC	NIC
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIC	NIC	NIL	hir
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nit	hic	NIC	NIL	ΝIC
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	अहर्क ३९७ मार्च अवार्धभ	NIC	NIC	γιι	hir
(v)	Others (such as interest in property)	NIC	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL	MIC	
	(ii) Loans from financial institutions	NIL	NIC	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIC	
	(b) dues to departments dealing with supply of water	NIC	NIC	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIC	NIC	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIC	NIC	
	(f) Other dues, if any	NIL	NIC	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN·NO BWWPK 9095 UI	N/A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIC	
	(iv) Property Tax	NIL	NIC	

C. Personal Detail

GPF/CPF/PRAN No.	:-	110033919374/-
Gender	:-	M (M/F)
Date of Birth	:-	1 5 1 0 1 9 8 5 (DD/MM/YYYY)
Class/Group	: -	(A/B/C)
Cadre	:-	B.L.A.S · SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- ラルター

I hereby declare that the above details are true to the best of my knowledge and belief.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

कमाली विमान